

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 992 of 2020**

**In the matter of:**

**JSW Steel Coated Products Ltd.**

**....Appellant**

**Vs.**

**Mr. Kuldeep Kumar Bassi**

**RP of Asian Colour Coated Ispat Ltd. and Anr.**

**....Respondents**

**Present:**

**Appellant:** Mr. Abhinav Vasisht, Senior Advocate with Ms. Akshita Sachdeva, Mr. Spandan Biswal, Mr. Bishwajit Dubey, Mr. Shatrajit Banerji and Ms. Ashlesha Mittal, Advocates.

**Respondents:** Ms. Pooja Mahajan, Mr. Savar Mahajan and Ms. Mohana Nijhawan, Advocates (Caveator)  
Ms. Meera Murali and Mr. Ankur Mittal, Advocates for COC.

**ORDER**

**(Through Virtual Mode)**

**15.12.2020:** Reply affidavit filed by Respondent No.1 is taken on record. Learned counsel for Respondent No.2 submits that Respondent No.2 does not intend to file reply. Learned counsel for the Appellant does not intend to file rejoinder to reply filed by Respondent No.1.

List the appeal on 27<sup>th</sup> January, 2021.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

AR/g